

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-CW-346/2020)**

Dattaraj Sawant

...Petitioner.

Vs

GCZMA and ors

...Respondents.

Shri J. A. Lobo, Advocate for the petitioner.

Ms. S. Mordekar, Addl. Govt. Advocate for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:25th November, 2020.

P.C.

The learned Additional Government Advocate seeks time . Post the matter on 2.12.2020.

2. On the last occasion, the respondents undertook not to take any precipitous steps concerning the structure in dispute. The same arrangement shall continue.

DAMA SESHADRI NAIDU, J.

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